

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA  
STARRED QUESTION NO. \*153 (13<sup>th</sup> Position)  
TO BE ANSWERED ON 28-12-2017

**Swachh Bharat Mission-Gramin**

†\*153. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the salient features of the Swachh Bharat Mission-Gramin (SBM-G) along with the success achieved under the Mission so far;
- (b) the details of the funds sanctioned, allocated and utilized under the Mission during each of the last three years and the current year, State/UT-wise including Gujarat;
- (c) the details of the toilets constructed across the country during the said period, State-wise including Gujarat;
- (d) whether the cases of poor quality of toilets constructed under the mission have been reported from any State to the Government, if so, the details thereof along with the reasons thereof and the action taken by the Government in this regard, State/ UT-wise; and
- (e) whether the Government has issued or is considering to issue guidelines to the States in this regard and if so, the details thereof?

**ANSWER**

**MINISTER OF DRINKING WATER AND SANITATION  
(SUSHREE UMA BHARATI)**

- (a) to (e) A Statement is laid on the table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No. \*153 for 28.12.2017**

(a) The Swachh Bharat Mission (Gramin) (SBM (G)) was launched on 2nd October, 2014 with the aim to attain a Swachh and open defecation free Bharat by 2<sup>nd</sup> October 2019. The focus of the programme is on behavior change and usage of toilets. This is primarily a demand driven scheme through information, education and communication. Flexibility has been given to States for effective implementation. There is focus on capacity building. An incentive of Rs.12,000 (shared 60:40 between centre and state, and 90:10 in case of special category states) is provided to eligible households to construct an individual household latrine (IHHL).

Since the launch of Swachh Bharat Mission (Gramin) on 2<sup>nd</sup> October, 2014, **570.69 lakh** toilets have already been constructed under SBM(G) as on **22.12.2017**. Also **29.36 lakh** toilets have been constructed under MGNREGA since **2.10.2014**. Sanitation Coverage, which was **38.67%** on **2.10.2014**, has increased to **74.34%** on **22-12-2017**. **260 Districts, 2,412 Blocks, 1,28,946 GPs and 2,96,116 Villages** have been declared Open Defecation Free (ODF) as on **22.12.2017**. In addition, six States namely **Sikkim, Himachal Pradesh, Kerala, Uttarakhand, Haryana, Gujarat**, and two UTs namely **Chandigarh and Daman & Diu** have also been declared ODF

(b) Swachh Bharat Mission (Gramin) is demand driven scheme, and State/UT-wise funds are allocated based on performance and demand and released based on adequate utilization. State/UT-wise, central share released and utilized under SBM(G) during last 3 years and current year is at Annexure-1.

(c) State/UT-wise, number of Individual household latrines (IHHLs) constructed during last 3 years and current year under SBM(G) across country including Gujarat is at Annexure-2.

(d) and (e) Sanitation is a state subject and the programme is implemented by the States. Any reports on the quality of constructed toilets received by MDWS is sent to the appropriate state governments for necessary action.

## Annexure-1

Statement referred in part (b) of the reply to Lok Sabha Starred Question No.153 due for reply on  
28-12-2017

<b>State/UT-wise, Central share released and utilised under SBM(G) during last 3 years and current year upto 22.12.2017 (Rs. in Crore)</b>								
<b>State/UT</b>	<b>2014-15</b>		<b>2015-16</b>		<b>2016-17</b>		<b>2017-18</b>	
	<b>Released</b>	<b>Utilised</b>	<b>Released</b>	<b>Utilised</b>	<b>Released</b>	<b>Utilised</b>	<b>Released</b>	<b>Utilised</b>
A & N ISLANDS	0.00	0.00	3.40	0.00	3.00	0.20	5.00	15.03
ANDHRA PRADESH	116.10	93.96	234.17	292.09	342.21	415.08	599.21	573.43
ARUNACHAL PRADESH	14.61	14.37	38.71	29.22	65.09	65.05	66.55	35.66
ASSAM	185.78	121.24	474.27	484.35	747.58	568.29	300.65	401.85
BIHAR	0.00	104.59	221.55	325.59	131.86	148.69	299.20	114.37
CHHATTISGARH	28.12	17.72	144.72	263.19	584.46	408.88	641.49	435.11
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	1.50	1.50
DAMAN & DIU							2.00	0.99
GOA	0.00	0.00	1.05	4.83	0.00	0.00	0.00	20.92
GUJARAT	156.07	157.46	478.22	575.90	751.23	626.23	252.94	283.40
HARYANA	5.93	61.52	32.76	72.27	68.79	34.61	0.00	30.95
HIMACHAL PRADESH	130.17	30.57	4.37	71.42	117.30	82.25	0.00	17.88
JAMMU & KASHMIR	103.08	4.66	4.05	66.92	59.51	53.16	147.82	48.06
JHARKHAND	23.05	75.73	97.32	262.77	455.46	423.44	669.60	249.54
KARNATAKA	312.54	441.03	450.77	444.21	419.56	399.53	452.01	478.16
KERALA	33.97	21.97	8.50	17.03	196.28	137.52	0.00	4.98
MADHYA PRADESH	0.00	224.13	374.33	803.06	1210.77	1121.10	1340.45	527.94
MAHARASHTRA	236.11	258.18	567.45	644.49	528.94	616.11	755.33	298.56
MANIPUR	9.18	20.23	44.19	53.48	27.28	4.54	25.33	3.14
MEGHALAYA	0.00	38.13	35.65	56.13	75.70	41.13	0.00	54.29
MIZORAM	0.00	2.62	3.32	6.66	10.98	4.31	12.28	17.55
NAGALAND	20.87	1.33	10.83	28.10	64.12	44.12	35.13	5.23
ODISHA	65.84	107.41	571.50	1197.06	863.65	868.29	241.20	263.36
PUDUCHERRY	2.00	0.00	4.40	0.00	0.00	2.65	10.00	3.34
PUNJAB	0.00	8.15	38.70	59.34	197.02	73.26	132.61	32.44
RAJASTHAN	271.57	312.39	938.73	1287.23	777.30	1065.63	300.00	672.71
SIKKIM	3.89	5.19	6.12	5.90	6.87	2.85	1.21	0.84
TAMIL NADU	205.12	138.09	78.94	560.44	537.02	506.17	514.14	298.29
TELANGANA	105.62	46.55	128.39	157.53	135.72	174.02	262.03	261.93
TRIPURA	50.65	16.91	38.89	52.89	24.98	20.03	0.00	11.01
UTTAR PRADESH	237.99	257.43	565.39	571.91	1153.33	1132.21	1889.68	1328.90
UTTARAKHAND	40.52	43.80	49.37	71.67	348.05	149.55	132.03	122.21
WEST BENGAL	371.52	469.16	712.92	904.79	655.50	838.60	492.77	368.29
	<b>2730.30</b>	<b>3094.53</b>	<b>6362.96</b>	<b>9370.47</b>	<b>10559.58</b>	<b>10027.48</b>	<b>9582.15</b>	<b>6981.86</b>

Statement referred in part (c) of the reply to Lok Sabha Starred Question No.153 due for reply on 28-12-2017

**State/UT-wise Individual household latrines(IHHLs) constructed during last three years and current year as on 22-12-2017**

S.N.	State/UT	2014-15	2015-16	2016-17	2017-18 (Upto 22-12-2017)
1	A & N ISLANDS			979	13571
2	ANDHRA PRADESH	213867	354996	788496	1193247
3	ARUNACHAL PRADESH	12902	19439	42552	33329
4	ASSAM	148237	465545	1054882	488503
5	BIHAR	165457	427038	872331	1300357
6	CHHATTISGARH	39128	357107	1464977	866999
7	D & N HAVELI			0	11652
8	DAMAN & DIU	0		0	1600
9	GOA	0	28637	0	0
10	GUJARAT	335762	922728	1559806	426143
11	HARYANA	107765	132661	126162	318243
12	HIMACHAL PRADESH	54265	66632	80521	10
13	JAMMU & KASHMIR	8496	64665	83455	138689
14	JHARKHAND	98512	315130	832239	614080
15	KARNATAKA	791687	533011	720075	1138182
16	KERALA	34101	11752	195090	0
17	MADHYA PRADESH	521739	1022566	1860073	1766683
18	MAHARASHTRA	500897	889170	1917675	1534906
19	MANIPUR	27860	47636	41423	22097
20	MEGHALAYA	42002	44129	45973	65052
21	MIZORAM	534	6026	2872	12873
22	NAGALAND	0	22617	38112	11353
23	ODISHA	130925	1329832	1263960	382204
24	PUDUCHERRY	0	0	2430	2932
25	PUNJAB	9887	71543	106626	49070
26	RAJASTHAN	653306	2164590	2721433	1748164
27	SIKKIM	3562	3707	0	0
28	TAMIL NADU	378162	948287	1139701	898959
29	TELANGANA	130725	240168	520092	962834
30	TRIPURA	24869	61173	43829	20765
31	UTTAR PRADESH	515427	694487	1740917	2566444
32	UTTARAKHAND	57833	64030	335264	42952
33	WEST BENGAL	847080	1432065	2322394	823012
	<b>TOTAL</b>	<b>5854987</b>	<b>12741367</b>	<b>21924339</b>	<b>17454905</b>